

- (4) Minutes of the sittings of the Committee relating to the three Reports mentioned above.

- (5) Minutes of the sittings of the Committee relating to General Matters.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-EIGHTH REPORT AND MINUTES

SHRI AMRIT NAHATA (Barmer): I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

- (1) (i) Thirty-eighth Report on Hindustan Machine Tools Limited

- (ii) Minutes of the sittings of the Committee relating to the above Report.

- (2) Minutes of the sittings of the Committee relating to—

- (i) Thirty-ninth Report on Pyrites, Phosphates and Chemical Limited.

- (ii) Procedure and Miscellaneous Matters.

- (iii) Action Taken Reports.

RAILWAY CONVENTION COMMITTEE

SIXTH REPORT AND MINUTES

SHRI R. K. SINHA (Faizabad): I beg to present the following Report and Minutes of the Railway Convention Committee:—

- (1) Sixth Report on "Rate of Dividend for 1969-70 and 1970-71 and other Ancillary Matters".

- (2) Minutes of the 5th to 38th sittings of the Committee.

12.09 hrs.

STATEMENT RE: PURCHASE OF SHARES OF SHAW WALLACE & COMPANY

MR. SPEAKER: You can lay it on the Table.

श्री अटल बिहारी वाजपेयी (ग्वालियर) अध्यक्ष जी, यह तो करेक्शन के रूप में रखा गया है।

अध्यक्ष महोदय : आप बाद में पढ़ लीजियेगा।

श्री अटल बिहारी वाजपेयी : आपने अध्यक्ष जी, आधे घंटे की चर्चा की इजाजत दी थी। उस पर चर्चा हुई, मंत्री महोदय ने जबाब दिया।

अध्यक्ष महोदय : आप प्रश्न तो कर नहीं सकते, फायदा क्या ?

श्री अटल बिहारी वाजपेयी : इनके वक्तव्य पर सवाल पृष्ठों की हम को छूटनी चाहिए। और अगर पर्सनल ऐकमट लेने का है तो फिर उसी नियम के अन्तर्गत आना चाहिये।

अध्यक्ष महोदय : आ जाइये माहव, उदा नियम के अन्दर।

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): I lay it on the Table.

Statement

While going through the cyclostyled proceedings of the Lok Sabha for 16th April, 1973 pertaining to half-an-hour discussion on purchase of shares of Shaw Wallace and Company, I was sorry to find that Shri Jyotirmoy Bosu had made certain allegations against me and two of my colleagues Shri Chavan and Shri Mirzha. I was not present in the House at that time as I am not connected with the subject; otherwise I would have refuted the allegation then and there.